

ITEM NO.61

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 5632/2024

MAMTA SAGAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 03-03-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Bhuwan Raj, AOR
Mr. Raman Singh, Adv.
Ms. Kirti Kumari, Adv.
Mrs. Kiran Dhawan, Adv.
Mrs. Manju Savita, Adv.

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has already filed counter affidavit.

Ld. Counsel for the appellant is granted four weeks' time to take appropriate steps for abatement in respect of deceased respondent no.2.

Scanned soft copies of original records of High Court as well as Trial Court have not been received yet. Issue reminder.

List again on 24.04.2025.

SUJATA SINGH
Registrar

HJ